

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.1932/2015

New Delhi this the 16<sup>th</sup> February, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

Susheela W/o Sh.Jagdish Kumar  
R/o 613, Laxmi Bai Nagar,  
New Delhi-110023. ...Applicant.

(By Advocate: Shri Hemender Kumar for Shri C.S.Parasher)

**Versus**

1. Govt. of NCT of Delhi  
Through the Director  
Directorate of Education,  
Old Secretariat, Delhi.
2. Govt. of NCT of Delhi  
Through Secretary Education  
5, Shamnath Marg, Delhi. ...Respondents.

(By Advocate: Shri Vijay Pandita)

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

Learned proxy counsel for the arguing counsel for the applicant seeks leave & permission to withdraw the present O.A., as the applicant has got relief, as per the order passed by the Directorate of Education. Therefore, the O.A. is dismissed as withdrawn.

(Raj Vir Sharma)

Member (J)

/kdr/

(Sudhir Kumar)

Member (A)